59.

- whether the Director's Committee of the Institutes of Technology has taken any decision about holding the Joint Entrance Examination Hindi:
 - (b) if so, the details thereof; and
- (c) if no decision has yet been taken, the time by when a final decision is likely to be taken in this regard?

THE MINISTER OF EDUCA-AND YOUTH SERVICES TION (PROF, V. K. R. V. RAO):

- (a) and (b) The matter is still under consideration of the Director's Committee
- (c) The Committee is expected to meet in September 1970 to make its final recommendations.

COMMITTEE ON INLAND TRANSPORT

- SHRI R. P. KHAITAN: Will PARLIAMENTARY the Minister of AFFAIRS. SHIPPING AND TRANSPORT be pleased to state .:-
- (a) whether the Committee Inland Transport has submitted its final report; if so, the details of the recommendations made by them;
- whether Government (b) taken any decision on the interim report submitted by the Committee on 30th December, 1969; and
 - (c) if so, the details thereof?

DEPUTY MINISTER IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS, AND IN MINISTRY OF SHIPPING THE **TRANSPORT** AND (SARDAR IOBAL SINGH): (a) and (b) No, Sir.

(c) Do not arise.

RECOMMENDATIONS OF SAIYIDAIN COM-MITTEE ON TEXT BOOKS

- SHRI CHITTA BASU: Will 64. the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) the details of the recommendations made by the Saiyidain Committee on text-books; and

(b) the action that has been taken by Government on those recommendations?

to Questions

THE MINISTER OF EDUCA-TION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Details of the recommendations are contained in Part IV of the Report of the Committee on School Textbooks, A summary of the recommendations annexed. [See Appendix LXXIII, Annexure No. 5.1

(b) The Report of the Committee been circulated to the State Governments. The report has been discussed in the meeting of the National Board of School Textbooks. As recommended by the latter, State Governments were requested to review all textbooks in the light of the report and the National Council of Educational Research & Training was requested to prepare norms for the evaluation of textbooks. The NCERT has published norms for textbooks on the following subjects:—

Mother Tongue:

English:

History;

Geography:

Social Studies:

Physics:

Biology; and

Mathematics.

Government have launched a crash programme for reviewing all textbooks from the point of view of national inte-The State Governments will be assisted on a cent per cent basis for conducting the review.

बादशाहों तथा के नवाब अवध की पेंशन सका प्रिवी किया समाप्त

65. श्री लाल आडवाणी

> ন্তাত भाई महावीर :

श्री मा० कृ० शेजवलकर :

श्री सुन्दर सिंह भंडारी:

श्री प्रेम मनोहर

श्री श्रीकान्त

श्री निरंजन

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श्री जगदीश प्रसाद माथ्र : श्री जगदम्बी प्रसाद घाटव :

क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि:

- (क) जिन भतपूर्व नरेशों के प्रिवी और पेंजन समाप्त करने का विचार है. क्या उनकी सूची में भ्राल बादशाहों, अवध के नवाब और टीपू सुनतान के वंशज भी शामिल किये गये हैं: अर्ौर
- (ख) यदि हो, तो ऐसे व्यक्तियों के नाम क्या है और यदि ऐसे व्यक्तियों को सूची में शामिल नहीं किया गया, तो इसके क्या कारण

†[ABOLITION OF PENSIONS & PRIVY PURSES OF DECI-NDANTS OF MUGHAL EMPERORS AND NAWAB OF OUDH

65. SHRI LAL K. ADVANI: DR. BHA! MAHAVIR: SHRI N. K. SHEJWALKAR: SUNDAR SINGH BHANE ARI: SHRI PREM MANOHAR: SHRI SRI KANT MISHRA: SHRI MIRANJAN VARMA: SHRI **JAGDISH** PRASAD MATHUR: SHRI J. P. YADAV:

Will the PRIME MINISTER he pleased to state:

- (a) whether the descendants of the Moghal Emperors, the Nawab Oudh and Tipu Sultan have been included in the list of ex-rulers whose privy-purses and pensions are proposed to be abolished; and
- (b) if so, what are the names of such persons; and if such persons are not included in the list what are the reasons therefor?

गह-कार्य मंत्रालय में राज्य मंत्री (श्री कें सी पनत): (क) जी नहीं, श्रीमन्।

(ख) संविधान के अनुच्छेद 366(22) के आशय में वे "नरेश" नहीं हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFA-IRS (SHRI K. C. PANT): (a) No, Sir.

(b) They are not "Rulers" within the meaning of article 366 (22) of the Constitution.

OPINION POLL IN DISPUTED AREAS OF MAHARASHTRA AND MYSORE

66. SHRI A. D. MANI: SHRI MAHAVIR TYAGI: CHAUDHARY A. MOHAM-MAD: SHRI ARJUN ARORA: SHRI KRISHAN KANT: SHRI S. D. MISRA: SHRI B. K. KAUL: SHRI NAWAL KISHORE: BALACHANDRA MENON: SHRI M. V. BHADRAM: SHRI M. M. DHARIA:

Will the PRIME MINISTER he pleased to state:

- whether Government have taken any decision about holding of an opinion poll in those areas which are under dispute between Maharashtra and Mysore;
- (b) if so, what are the details of the proposal;
- (c) the reactions of the concerned Chief Ministers to this proposal;
- (d) whether the Central Government have evolved any other new formula to settle the dispute; if so, what are the details thereof; and
- (e) the time by when a final decision will be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFA-IRS (SHRI K. C. PANT):

- (a) Government have no such proposal under consideration.
 - (b) and (c) Do not arise.
- (d) and (e) Efforts to solve this dispute as early as possible are continuing, but in view of the complexity of the matter the time when the dispute is likely to be settled cannot be indicated.